

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P.No.174/2015

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06<sup>th</sup> October 2017, 10.30 A.M**

Name of the Company		Utpal Kumar Ghosh & Anr. -Versus- Kameeni Plantations Pvt.Ltd. & Ors.	
Under Section		397/398	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1/ Mr. Siddhartha Sharma, Adv. }  
2/ Mr. Namrata Bose, Adv. } for Petitioners

P  
6/10/2017

**ORDER**

Ld. Counsels for the petitioner are present.

Order is reserved. Interim Order passed earlier should remain in force.

Listed on 10th November 2017.

sd  
(Jinan K.R.)  
Member (J)

sd  
(Vijai Pratap Singh)  
Member (J)